

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †5424**  
ANSWERED ON 25.03.2026

**MINING COMPANIES IN THE COUNTRY**

†5424 SHRI SANJAY HARIBHAU JADHAV:  
SHRI SANJAY UTTAMRAO DESHMUKH:

Will the Minister of MINES be pleased to state:

- (a) the details of the companies currently operating in the mining sector in the country, State-wise;
- (b) the details of the companies out of the above engaged in mining particularly in Maharashtra, location-wise;
- (c) the total revenue generated from mining in the country during the last five years particularly from Maharashtra, State and year-wise;
- (d) whether the Government has spent a certain percentage of the revenue generated from mining on the welfare of the local communities, people and villages in various States;
- (e) if so, the details thereof particularly the specific activities/works on which the said amount was spent including Washim-Yavatmal Lok Sabha Constituency and State of Maharashtra, State and location-wise;
- (f) the details of the works/activities on which the said expenditure has been incurred; and
- (g) the percentage of the revenue generated from mining that has been allocated and spent on the welfare projects for the affected people?

**ANSWER**

THE MINISTER OF STATE FOR COAL AND MINES  
(SHRI SATISH CHANDRA DUBEY)

(a) & (b): As per the information provided by Indian Bureau of Mines, State-wise number of companies currently operating in the mining sector in the country for major minerals, including State of Maharashtra, are given at Annexure-I. Location-wise details of mining companies in Maharashtra are given at Annexure-II.

(c): The State-wise and year-wise details of revenue generated in the country including Maharashtra during the last five years are given at Annexure III.

(d) to (g): The Mines & Minerals (Development & Regulation) 2015 Amendment Act mandates establishment of District Mineral Foundation (DMF) in mining-affected districts for the benefit of persons and areas affected by mining operations across the

country including Maharashtra. As on date, DMFs have been established in 656 districts. Holders of mining leases or prospecting licence-cum-mining leases are required to contribute to DMFs, in addition to royalty, at the rates prescribed by the Government. These funds are utilized for the welfare of mining-affected persons and areas in accordance with PMKKKY guidelines, which mandate that at least 70 percent of DMF funds be spent on high-priority sectors such as health, education and drinking water, and up to 30 percent on other priority sectors such as infrastructure and irrigation. The district-wise details of DMF funds allocated and spent including those for Washim and Yavatmal districts of Washim-Yavatmal Lok Sabha Constituency, Maharashtra are available at <https://mines.gov.in/webportal/content/state-dmf> .

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**Annexure referred to in reply to parts (a) & (b) of LS USQ no. 5424 for answer on 25.03.2026 regarding Mining Companies in the Country**

State-wise details of mining companies operating in the country including Maharashtra:

<b>S No.</b>	<b>State</b>	<b>No of Mining Companies</b>
1.	Andhra Pradesh	282
2.	Assam	5
3.	Bihar	1
4.	Chhattisgarh	64
5.	Goa	13
6.	Gujarat	164
7.	Haryana	4
8.	Himachal Pradesh	35
9.	Jharkhand	56
10.	Karnataka	183
11.	Kerala	5
12.	Madhya Pradesh	278
13.	Maharashtra	74
14.	Meghalaya	15
15.	Odisha	104
16.	Rajasthan	71
17.	Tamil Nadu	242
18.	Telangana	46
19.	Uttar Pradesh	1
20.	Uttarakhand	6
21.	West Bengal	1
	<b>Total</b>	<b>1650</b>

*Note: List excludes coal, lignite, sand for stowing, minor minerals and newly classified major minerals (quartz, feldspar, mica, barytes)*

## Annexure II

**Annexure referred to in reply to parts (a) & (b) of LS USQ no. 5424 for answer on 25.03.2026 regarding Mining Companies in the Country**

Location-wise details of mining companies in Maharashtra:

<b>Sl. No.</b>	<b>District</b>	<b>No. of Mining Companies</b>
1	Nagpur	11
2	Bandra	6
3	Gondia	3
4	Chandrapur	20
5	Yavatmal	19
6	Gadchiroli	3
7	Ratnagiri	2
8	Raigad	5
9	Kolhapur	2
10	Sindhudurg	3
<b>Total</b>		<b>74</b>

*Note: List excludes coal, lignite, sand for stowing, minor minerals and newly classified major minerals (quartz, feldspar, mica, barytes)*

### Annexure III

#### **Annexure referred to in reply to part (c) of LS USQ no. 5424 for answer on 25.03.2026 regarding Mining Companies in the Country**

State-wise royalty accrual from major minerals during the period from 2020-21 to 2024-25

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(Unit: Lakh Rupees)

State/UT	2020-21 (R)	2021-22(R)	2022-23(P)	2023-24(P)	2024-25(P)
<b>Andhra Pradesh</b>	34016.499	41401.751	43279.634	49267.051	NA
<b>Assam</b>	1180.58	1476.45	557.302	807.511	632.549
<b>Bihar</b>	1079.85	710.39	758.53	831.95	1071 .73
<b>Chhattisgarh</b>	232022.26	883872.12	NA	NA	NA
<b>Goa</b>	7344.22	9755.237	95.499	743.714	NA
<b>Gujarat</b>	24646.037	25165.114	40760.816	37434.901	40757.430
<b>Himachal Pradesh</b>	1013	1167	983	NA	NA
<b>Jharkhand</b>	108284.79	280169.13	364688.03	321359.38	NA
<b>Karnataka</b>	197466	424498.605	384425.845	531939.69	NA
<b>Kerala</b>	818	1055	1725	NA	NA
<b>Madhya Pradesh</b>	48175	58112	56393	NA	NA
<b>Maharashtra</b>	16583.5	30453.66	55868.6	82629.37	98847.7
<b>Meghalaya</b>	10032.442	12433.485	NA	NA	NA
<b>Odisha</b>	703461	1798304.466	1085291.821	1427875.087	NA
<b>Rajasthan</b>	288627.78	382179.24	413464.289	394557.379	425186.955
<b>Tamil Nadu</b>	18008.243	17936.39	20562.927	22696.574	21385.694
<b>Telangana</b>	19595.89	22674.058	21076.92	21133.9	21975.62
<b>Uttar Pradesh</b>	3804.1	2452.322	NA	NA	NA
<b>Uttarakhand</b>	10.61212	41.15	NA	NA	NA

Source: Data received from concerned State Government/DGM offices

Note 1- P: Provisional; R: Revised; NA: Not Available (Data not received from concerned State Government)

Note 2 - List excludes coal, lignite, sand for stowing, minor minerals and newly classified major minerals (quartz, feldspar, mica, barytes)